

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1565(KB)2018
COMP.APPL/617(KB)2019,
COMP.APPL/295(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	EDEN INFRA PROJECTS LTD. VS EDEN REAL ESTATES PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Soumabho Ghose, Adv. : For Petitioner
Mr. Ankur Singhi, Adv.
Ms. Riti Basu, Adv.
Ms. Piyali Pan, Adv.

Mr. Nikhun Berlia, Adv. : For R2 & 7
Mr. Sandip, Adv.

Mr. Rishabh Bhatnagar, Adv. : For R2 & R7
Mr. Rishabh Gaur, Adv.

Ms. Suman Roy, Adv. : For Respondent No. 1 & 6

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **22/8/2024**.

**Satyajit Roy
(Court Officer)**